

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.159 of 2014 &
IA- No. 255 of 2014 & IA- No.256 of 2014
and
Appeal No.160 of 2014 &
IA-No.257 of 2014**

Appeal No.159 of 2014

Dated: 26th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL India Ltd.	 Appellant (s)
	Versus	
Welspun Maxsteel Limited & Ors.		... Respondent (s)
Counsel for the Appellant(s) :		Mr. Ramji Srinivasan, Sr. Adv. Mr. Shailesh Suman Mr. Udit Seth Mr. Swapnil Rastogi
Counsel for the Respondent(s) :		Mr.G. Umapathy Ms. R.Mekhala Ms. Sonali Malhotra for PNGRB

Appeal No.160 of 2014

GAIL India Ltd.	 Appellant (s)
	Versus	
M/s Ispat Industries Limited & Others		... Respondent (s)
Counsel for the Appellant(s) :		Mr. Ramji Srinivasan, Sr. Adv. Mr. Shailesh Suman Mr. Udit Seth Mr. Swapnil Rastogi
Counsel for the Respondent(s) :		Mr.G. Umapathy Ms. R.Mekhala Ms. Sonali Malhotra for PNGRB

ORDER

Pleadings completed. Learned Counsel for the R-1 wants to file some more documents which were originally filed before the Board and he is permitted to file after serving copy on the other side.

Post the matter for hearing on **18.09.2014 at 2.30 p.m.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/vg